

from the cane growers. The FRP for 2016-17 was fixed at ₹ 230/- per quintal and for 2017-18 at ₹ 255/- per quintal.

The technologies developed for sugarcane by Indian Council of Agricultural Research (ICAR) institutions and other similar organizations for increasing its cultivation are disseminated among farmers through frontline demonstrations, Krishi Vigyan Kendras, organizing training programmes, Kisan Mela, awareness campaigns etc.

Statement

*Area under sugarcane of 13 major sugarcane growing States during
2012-13 to 2016-17*

States/UT	Area (' 000 Hectares)				
	2012-13	2013-14	2014-15	2015-16	2016-17*
Uttar Pradesh	2212.0	2228.0	2140.8	2169.0	2160.0
Maharashtra	933.0	937.0	1030.0	987.0	633.0
Karnataka	425.0	420.0	480.0	450.0	440.0
Tamil Nadu	347.2	313.3	263.1	252.3	215.3
Bihar	250.3	258.1	254.3	244.0	242.2
Gujarat	176.0	174.0	208.0	157.0	175.0
Andhra Pradesh	155.0	153.0	139.0	122.0	103.0
Uttarakhand	109.9	104.3	101.7	96.9	93.0
Haryana	101.0	102.0	97.0	93.0	111.0
Punjab	83.0	89.0	94.0	90.0	88.0
Madhya Pradesh	59.5	73.1	111.0	103.0	92.0
Telangana	41.0	39.0	38.0	35.0	31.0
Odisha	14.5	14.2	10.1	9.0	12.5
TOTAL	4907.5	4904.9	4967.0	4808.1	4383.6

*As per 3rd Advance Estimates.

Agricultural production in Jammu and Kashmir

2889. SHRI SHAMSHER SINGH MANHAS: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has prepared any comprehensive plan for the growth in agriculture production in view of increasing population against fast decreasing agriculture land in Jammu and Kashmir; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) and (b) State Government has informed that the agro-climatic diversity and micro-zonation of Jammu and Kashmir offers the unique opportunity to synergize all the efforts, albeit within the Special Programs on Agriculture of Hon'ble Chief Minister (SPAHCM) and the ongoing Central Sector Schemes (CSS) of the Ministry of Agriculture and Farmers Welfare (MoA&FW).

In order to enhance agricultural production and productivity, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) is implementing Centrally Sponsored Schemes such as Rashtriya Krishi Vikas Yojana (RKVY), National Food Security Mission (NFSM), National Mission on Agricultural Extension and Technology (NMAET), National Mission for Oilseeds and Oil Palm (NMOOP), National Mission for Sustainable Agriculture (NMSA), Pradhan Mantri Fasal Bima Yojana (PMFBY) and Pradhan Mantri Krishi Sinchai Yojana (PMKSY) during 2017-18.

Administrative approval for fishing harbour at Anantwadi, Maharashtra

2890. SHRI SANJAY RAUT: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government of Maharashtra has requested to accord revised administrative approval to the work of fishing harbour at Anantwadi, Tal Deogad, District Sindhudurg in the State of Maharashtra to the estimate of ₹ 92.50 crore, if so, Government's response thereto; and

(b) by when it will be approved for the benefit of fishermen community?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI SUDARSHAN BHAGAT): (a) and (b) Yes, Sir. The Government of Maharashtra has submitted a Revised Cost Estimate (RCE) proposal with cost escalation from the original approved cost of ₹ 35.89 crore to ₹ 92.50 crore for construction of a fishing harbour at Anantwadi, Tal. Deogad, Maharashtra. After scrutiny, the revised cost estimate has been arrived at ₹ 88.44 crore and the Government of Maharashtra has been requested in April, 2017 to confirm the (i) arrangement for contribution of their financial share of ₹ 63.44 crore for construction of this fishing harbour and (ii) consensus of the local stakeholders including fishermen on revised layout of the fishing harbour.